

MINUTES OF NORMS COMMITTEE (NC-7) OF
'PLASTIC & RUBBER PRODUCTS'
MEETING NO. 41/AM11
HELD ON 12.01.2011
UNDER CHAIRMANSHIP OF
DR. L.B. SINGHAL, JOINT DGFT

Meeting No. **41/87-NC-7/2010** of **NORMS COMMITTEE (NC-7)** dealing with '**Plastic & Rubber Products**' held on **12.01.2011** under the Chairmanship of Dr. L.B. Singhal, Jt. DGFT, Udyog Bhawan, New Delhi-110011. Following officers attended the Meeting:

- 1) Shri Ishwar Singh, Deputy DGFT and Convener
- 2) Shri Shaish Kumar, Industrial Adviser, DIPP
- 3) Shri A.K. Aggarwal, Jt. Industrial Adviser, D/o C&PC
- 4) Shri S.N. Sharma, FTDO

2. Committee confirmed Minutes of NC Meeting No. **40/AM11** held on **05.01.2011**.

3. Committee, after deliberations, **approved** following cases and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures.

MANUAL CASES

Case No. A-191	LAXMI ELECTRONICS MOULDS & PRECISION ENGINEERING	HQ F. No. 01/87/050/00281/AM10/DES-VII	Status: Approved
NC No.: 41/AM11 Dated: 12.01.2011	Adv. Lic. No. 0710068463 Dated 25.11.2009	RLA F. No. 07/24/040/00312/AM10	

Request: Fixation of adhoc norms for the export product "Small Coller Belt Plastic Moulded Belt".

Decision: With D/o C&PC OM No. **46011/84/2009-PC.II** dated **12.01.2011**, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
-------------	-----	-------------	-----

Small Coller Belt	1 kg	For one kg weight of Thermoplastic Polyurethane content in the export product	
		i) Thermoplastic Polyurethane Granules (Elastollan 1195 A 55U)	1.02 kg
		ii) Thermoplastic Polyurethane Granules (Elastollan Konz V 2580)	0.03 kg

Case No. A-192	PEARL ENGINEERING POLYMERS LIMITED	Status: Deferred
NC No.: 41/AM11 Dated: 12.01.2011	HQ F. No. 01/87/162/464/AM10/DES-VII	

Application: Issuance of clarification whether Polyester Bright Chips can be used for the manufacture of Polyester Film and Polyester Textiles – Reg.

Decision: Copy of Custom's letter was forwarded to D/o C&PC on 16.11.2010 for their comments. The Committee observed that the comments are still awaited, hence, it is decided to issue reminder to D/o C&PC for sending comments expeditiously.

Deferred for three weeks.

Case No. A-193	VISEN INDUSTRIES LTD.	HQ F. No. 01/87/050/00155/AM11/DES-VII	Status: Approved
NC No.: 41/AM11 Dated: 12.01.2011	Adv. Lic. No. 0310585440 Dated 29.07.2010	RLA F. No. 03/95/040/00316/AM11	

Request: Review of decision taken in NC Meeting No. 25/AM11 held on 22.09.2010.

Decision: With D/o C&PC OM No. 46011/10/2005-PC.II dated 12.01.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Butyl Acrylate and Methyl Methacrylate Copolymer Emulsion having Solids 50%+/-2 %	1 kg	1. Butyl Acrylate	0.220 kg
		2. Methyl Methacrylate	0.260 kg

Case No. A-194	SOUTH ASIAN PETROCHEM LTD.	Status: Approved
NC No.: 41/AM11 Dated: 12.01.2011	HQ F. No. 01/87/162/00367/AM09/DES-VII	

Request: Modification in the SION H-206 fixed for the export product 'Polyester (PET) Chips (High Pressure Moulding Grade/Bottle Grade)'.

Decision: Khaitan & Co. on behalf of M/s South Asian Petrochem Ltd., Kolkata vide its letter dated 10.11.2008 requested for modification in import items of Standard Input-Output Norms (SION) No. H-206 fixed for the export product '**Polyester (PET) Chips (High Pressure Moulding Grade/Bottle Grade)**'.

2. The matter was examined in Norms Committee Meeting No. 41/AM11 held on 12.01.2011 based on the written comments furnished by D/o C&PC vide OM No. 46011/107/2005-PC.II dated 12.01.2011. Accordingly, the Committee recommended to amend SION No. H-206 to read as under:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polyester (PET) Chips (High Pressure Moulding Grade/Bottle Grade)	1 MT	1. Purified Terephthalic Acid (PTA)/ Paraphthalic Acid	0.8480 MT
		2. Ethylene Glycol / Monoethylene Glycol (MEG)	0.3350 MT
		3. Isophthalic Acid	0.0200 MT
		4. Diethylene Glycol	0.0080 MT
		5. Phosphoric Acid	0.00004 MT

	6. Antimony Trioxide OR Antimony Triacetate	0.00034 MT OR 0.00059 MT
	7. Cobalt Acetate	0.00018 MT
Note 1: S.No. 3 Isophthalic Acid can be replaced with S. No.1 Purified Terephthalic Acid upto a maximum of 0.045 MT. However, any increase / decrease in qty of Isophthalic Acid will be adjusted from the quantity of S. No. 1 Purified Terephthalic Acid and total quantity of S.No.1 Purified Terephthalic Acid and Item No. 3 Isophthalic Acid will not exceed from the level of 0.8680 MT. Note 2: S.No. 4 Diethylene Glycol may be allowed upto a maximum of 0.01 MT from the existing level of 0.008 MT for each increased/decreased quantity of 0.001MT Diethylene Glycol; the quantity of 0.00032 MT of S.No. 1. Purified Terephthalic Acid and 0.0065 MT of S. No. 2 Ethylene Glycol/Monoethylene Glycol (MEG) be decreased / increased from the quantities allowed in SION.		

3. The above amendments may be notified through Public Notice.

Case No. A-195	POLYBOND INDIA PVT. LTD.	Status: Approved
NC No.: 41/AM11 Dated: 12.01.2011	HQ F. No. 01/87/162/00220/AM11/DES-VII	

Request: **Modification in the SION A-1687 fixed for the export product ‘General Purpose Metal Fitted/ Metal Bonded / Metal Un-bonded Rubber Parts (Moulded / Extruded) including Engine Mounting and Automotive parts’.**

Decision: M/s Polybond India Pvt. Ltd., Pune vide its letter dated 14.12.2010 requested for modification in Standard Input-Output Norms (SION) No. A-1687 fixed for the export product ‘General Purpose Metal Fitted/ Metal Bonded / Metal Un-bonded Rubber Parts (Moulded / Extruded) including Engine Mounting and Automotive parts’.

2. The matter was examined in Norms Committee Meeting No. 41/AM11 held on 12.01.2011 based on the written comments furnished by DIPP vide letter dated 11.01.2011. Accordingly, the following amended SION entry at A-1687 is recommended:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
General Purpose Metal or Plastic	1 kg	1. Mild Steel Sheets/ Coil/ Plates/ Round /Strips	1.30 kg/kg content

Fitted/ Metal or **Plastic** Bonded / Metal or **Plastic** Un-bonded Rubber Parts (Moulded / Extruded) including Engine Mounting and Automotive parts

OR	in export product
Relevant Plastic Parts of relevant shape and size	OR 1.01 No./No. content in export product
2. Relevant Rubber Compound consisting of the following: (a) Relevant Natural Rubber/ Relevant Synthetic Rubber namely, EPDM/ SBR/PBR of relevant grade except SBR 1900 series i.e. HSR, depending upon the description of the product to be exported. (b) Carbon black (c) Zinc Oxide (d) Rubber Chemicals viz. Antioxidants/ Accelerator/ Retarder and Peptizer.	0.63 kg/kg content of Rubber Compound in the export product. 0.126 kg/kg content of Rubber Compound in the export product. 0.0315 kg/kg content of Rubber Compound in the export product. 0.012 kg/kg content of Rubber Compound in the export product. 0.042 kg/kg content of Rubber Compound in the

		(e) Misc. Chemicals viz. Stearic Acid, Insoluble Sulphur,Silicon Oil.	export product.
		3. Bonding agent for Metal bonded parts	0.01 kg/kg of steel in the export product.

3. The above amendments may be notified through Public Notice.

ONLINE CASES

1	Case No.:6/15/87-ALC1/2009	Party Name:DIAB CORE MATERIALS PRIVATE LIMITED	Meet No/Date:41/87-ALC1/2010 12.01.2011	Status: Deferred
	HQ File :01/87/050/00111/AM10/	RLA File :04/24/040/00301/AM09/	Lic.No/Date:0410105770 30.06.2009	Defer Date:02.02.2011
	Decision: Reply received from firm and sent to D/o C&PC on 02.11.2010. Comments awaited.			

2	Case No.:8/32/87-ALC1/2009	Party Name:DIAB CORE MATERIALS PRIVATE LIMITED	Meet No/Date:41/87-ALC1/2010 12.01.2011	Status: Deferred
	HQ File :01/87/050/00244/AM10/	RLA File :04/24/040/00088/AM10/	Lic.No/Date:0410108652 19.10.2009	Defer Date:02.02.2011
	Decision: Reply received from firm and sent to D/o C&PC on 02.11.2010. Comments awaited.			

3	Case No.:3/20/84-ALC3/2010	Party Name:KARUR K.C.P.PACKKAGINGS LIMITED,	Meet No/Date:41/87-ALC1/2010 12.01.2011	Status: Deferred
	HQ File :01/84/050/00120/AM11/	RLA File :32/24/040/00022/AM11/	Lic.No/Date:3210044963 03.08.2010	Defer Date:26.01.2011
	Decision: Copy of application forwarded to D/o C&PC on 25.10.2010. Comments awaited.			

4	Case No.:11/22/87-ALC1/2010	Party Name:DIAB CORE MATERIALS PRIVATE LIMITED	Meet No/Date:41/87-ALC1/2010 12.01.2011	Status: Deferred
	HQ File :01/87/050/00197/AM11/	RLA File :04/24/040/00127/AM11/	Lic.No/Date:0410116566 24.08.2010	Defer Date:02.02.2011
	Decision: Reply received from firm and sent to D/o C&PC on 02.11.2010. Comments awaited.			

5	Case No.:12/22/87-ALC1/2010	Party Name:DIAB CORE MATERIALS PRIVATE LIMITED	Meet No/Date:41/87-ALC1/2010 12.01.2011	Status: Deferred
	HQ File :01/87/050/00198/AM11/	RLA File :04/24/040/00125/AM11/	Lic.No/Date:0410116567 24.08.2010	Defer Date:02.02.2011
	Decision: Reply received from firm and sent to D/o C&PC on 11.01.2011. Comments awaited.			

6	Case No.:1/25/87-ALC1/2010	Party Name:DIAB CORE MATERIALS PRIVATE LIMITED	Meet No/Date:41/87-ALC1/2010 12.01.2011	Status: Deferred
	HQ File :01/87/050/00205/AM11/	RLA File :04/24/040/00144/AM11/	Lic.No/Date:0410116984 06.09.2010	Defer Date:02.02.2011
	Decision: Reply received from firm and sent to D/o C&PC on 11.01.2011. Comments awaited.			

7	Case No.:2/25/87-ALC1/2010	Party Name:DIAB CORE MATERIALS PRIVATE LIMITED	Meet No/Date:41/87-ALC1/2010 12.01.2011	Status: Deferred
	HQ File :01/87/050/00206/AM11/	RLA File :04/24/040/00152/AM11/	Lic.No/Date:0410116993 06.09.2010	Defer Date:02.02.2011
	Decision: Reply received from firm and sent to D/o C&PC on 11.01.2011. Comments awaited.			

8	Case No.:3/28/87-ALC1/2010	Party Name:VITALO PLASTICS SOLUTIONS INDIA PRIVATE LIMITED	Meet No/Date:41/87-ALC1/2010 12.01.2011	Status: Deferred
	HQ File :01/87/050/00250/AM11/	RLA File :04/24/040/00183/AM11/	Lic.No/Date:0410117776 01.10.2010	Defer Date:02.02.2011
	Decision: D/L No. 46011/107/2008-PC.II dated 28.12.2010 issued by D/o C&PC; reminder with a copy of D/L may be issued to firm by DGFT giving 15 days time for submission of information.			

Case No.: 6/28/87-ALC1/2010	Party Name:BALKRISHNA INDUSTRIES LIMITED,	Meet No/Date:41/87-ALC1/2010 12.01.2011	Status: Approved
HQ File :01/87/050/00253/AM11/	RLA File :03/94/040/00598/AM11/	Lic.No/Date:0310594809 01.10.2010	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	40119900	62/0- PNEUMATIC RADIAL TYRES REINFORCED WITH NYLON / POLYESTER TYRE CORD WARP SHEET OTHER THAN BUS AND TRUCK TYRES (OFF HIGHWAY RADIAL TYRES FOR TRACTOR AND IMPLEMENT)	10000000.000	K.G	2001455200.00	42358800.00 US\$
				Total	2,001,455,200.00	42,358,800.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	40012100	NATURAL RUBBER	2500000.000	K.G	472500000.00	10000000.00 US\$	Qty
2	40027001	SYNTHETIC RUBBER : PBR	300000.000	K.G	42525000.00	900000.00 US\$	Qty
3	40021900	SYNTHETIC RUBBER : SBR - 1502	500000.000	K.G	66150000.00	1400000.00 US\$	Qty
4	40021901	SYNTHETIC RUBBER : SBR - 1712 / 1723 / 1783	2000000.000	K.G	264600000.00	5600000.00 US\$	Qty
5	28030002	CARBON BLACK	2900000.000	K.G	191835000.00	4060000.00 US\$	Qty
6	59021000	NYLON TYRE CORD FABRIC (DIPPED)	690000.000	K.G	179313800.00	3795001.06 US\$	Qty
7	59022100	POLYESTER TYRE CORD	600000.000	K.G	120410000.00	2760000.00 US\$	Qty

7	59202100	FABRIC (DIPPED)	690000.000	K.G	130410000.00	US\$	Qty
8	72179000	BEAD WIRE	210000.000	K.G	10914800.00	231001.06 US\$	Qty
9	38123001	RUBBER CHEMICAL : ANTIOXIDANTS	150000.000	K.G	26578100.00	562499.47 US\$	Qty
10	38121000	RUBBER CHEMICAL : ACCELERATOR	40000.000	K.G	6898500.00	146000.00 US\$	Qty
11	28420029	RUBBER CHEMICAL : RETARDERS	10000.000	K.G	1984500.00	42000.00 US\$	Qty
12	28170001	ZINC OXIDE	100000.000	K.G	9922500.00	210000.00 US\$	Qty
13	38231100	MISCELLANEOUS CHEMICALS : STEARIC ACID	100000.000	K.G	4488800.00	95001.06 US\$	Qty
14	27129000	MISCELLANEOUS CHEMICALS : MICROCRYSTALLINE WAX	100000.000	K.G	9450000.00	200000.00 US\$	Qty
15	34031100	MISCELLANEOUS CHEMICALS : MOULD RELEASE AGENT	35000.000	K.G	4961300.00	105001.06 US\$	Qty
16	38249025	MISCELLANEOUS CHEMICALS : FILLER (PRECIPITATED SILICA)	10000.000	K.G	425300.00	9001.06 US\$	Qty
17	38122090	MISCELLANEOUS CHEMICALS : PLASTICISERS	495000.000	K.G	43503100.00	920700.53 US\$	Qty
18	25030000	INSOLUBLE SULPHUR	50000.000	K.G	5197500.00	110000.00 US\$	Qty
				Total	1,471,658,200.00	31,146,205.30	

Decision: With DIPP letter dated 12.01.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Pneumatic radial tyres reinforced with nylon/polyester tyre cord warp sheet other than bus and truck tyres (off high way radial tyres for tractor and implement)	100 kg	1. Natural Rubber	25.00 kg
		2. Synthetic Rubber	
		(a) PBR	3.00 kg
		(b) SBR-1502	5.00 kg
		(c) SBR-1712/1723/1783	20.00 kg
		3. Carbon Black	29.00 kg

		4. Nylon Tyre Cord fabric (dipped)	6.90 kg
		5. Polyester Tyre Cord Fabric (dipped)	6.90 kg
		6. Bead wire	2.10 kg
		7. Rubber chemicals	
		(a) Antioxidant	1.15 kg
		(b) Accelerator	0.40 kg
		(c) Retarder	0.10 kg
		8. Zinc Oxide	1.00 kg
		9. Misc. Chemicals:	
		(a) Stearic Acid	1.00 kg
		(b) Microcrystalline Wax	1.00 kg
		(c) Mould Release Agent	0.35 kg
		(d) Plasticisers	4.95 kg
		10. Precipitated Silica	0.10 kg
		11. Insoluble sulphur	0.50 kg
Note: However, there will be a value cap of 7% on rubber chemicals at Sl. No. 7 and value cap of 5% on Misc. chemicals at Sl. No. 9.			

Case No.:11/29/87-ALC1/2010	Party Name:KALPENA INDUSTRIES LIMITED,	Meet No/Date:41/87-ALC1/2010 12.01.2011	Status: Approved																					
HQ File :01/87/050/00268/AM11/	RLA File :03/94/040/00032/AM11/	Lic.No/Date:0310595324 05.10.2010	Defer Date:																					
Application: Request is for adhoc norms for following: <table><tr><th>Sl.No.</th><th>ITCHS Code</th><th>EXPORT ITEM</th><th>Qty</th><th>UOM</th><th>FOB/FOR (Rs.)</th><th>FOB (in Currency of realisation)</th></tr><tr><td>1</td><td>39011090</td><td>63/0- XLPE SIOPLAS COMPOUND</td><td>500.000</td><td>M.T</td><td>38812500.00</td><td>862500.00 US\$</td></tr><tr><td></td><td></td><td></td><td></td><td>Total</td><td>38,812,500.00</td><td>862,500.00</td></tr></table>				Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)	1	39011090	63/0- XLPE SIOPLAS COMPOUND	500.000	M.T	38812500.00	862500.00 US\$					Total	38,812,500.00	862,500.00
Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)																		
1	39011090	63/0- XLPE SIOPLAS COMPOUND	500.000	M.T	38812500.00	862500.00 US\$																		
				Total	38,812,500.00	862,500.00																		

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39011010	LINER LOW DENSITY POLYTHYLENE (LLDPE) BASE POLYMER	494.200	M.T	29262076.00	637518.00 US\$	Value & Qty
2	29310000	TRI - METHOXY VINYL SILANE (VTMOS) ADDITIVES	12.500	M.T	2524500.00	55000.00 US\$	Value & Qty
3	39123000	DI - CUMYLPEROXIDE (DCP) ADDITIVES	0.400	M.T	49572.00	1080.00 US\$	Value & Qty
4	38123090	ANTIOXIDANT STABILIZER	0.400	M.T	66096.00	1440.00 US\$	Value & Qty
				Total	31,902,244.00	695,038.00	

Decision: With D/o C&PC OM No. 46011/85/2010-PC.II dated 12.01.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
XLPE Sioplas Compound	1 kg	1. LLDPE Granules	0.9884 kg
		2. Tri-Methoxy Vinyl Silane (VTMOS)	0.0250 kg
		3. Di-Cumyl Peroxide (DCP)	0.0008 kg
		4. Antioxidant	0.0008 kg

Case No.:10/31/87-ALC1/2010	Party Name:BALKRISHNA INDUSTRIES LIMITED,	Meet No/Date:41/87-ALC1/2010 12.01.2011	Status: Approved
HQ File :01/87/050/00289/AM11/	RLA File :03/94/040/00599/AM11/	Lic.No/Date:0310596119 11.10.2010	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
--------	------------	-------------	-----	-----	---------------	--

1	40119900	62/0- PNEUMATIC RADIAL TYRES REINFORCED WITH NYLON / POLYESTER TYRE CORD WARP SHEET OTHER THAN BUS AND TRUCK TYRES (OFF HIGHWAY RADIAL TYRES FOR TRACTOR AND IMPLEMENT	10000000.000	K.G	2001455200.00	42358800.00 US\$
				Total	2,001,455,200.00	42,358,800.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	40012100	NATURAL RUBBER	2500000.000	K.G	472500000.00	10000000.00 US\$	Qty
2	40027001	SYNTHETIC RUBBER : PBR	300000.000	K.G	42525000.00	900000.00 US\$	Qty
3	40021900	SYNTHETIC RUBBER : SBR - 1502	500000.000	K.G	66150000.00	1400000.00 US\$	Qty
4	40021901	SYNTHETIC RUBBER : SBR - 1712 / 1723 / 1783	2000000.000	K.G	264600000.00	5600000.00 US\$	Qty
5	28030002	CARBON BLACK	2900000.000	K.G	191835000.00	4060000.00 US\$	Qty
6	59021000	NYLON TYRE CORD FABRIC (DIPPED)	690000.000	K.G	179313800.00	3795001.06 US\$	Qty
7	59202100	POLYESTER TYRE CORD FABRIC (DIPPED)	690000.000	K.G	130410000.00	2760000.00 US\$	Qty
8	72179000	BEAD WIRE	210000.000	K.G	10914800.00	231001.06 US\$	Qty
9	38123001	RUBBER CHEMICAL : ANTIOXIDANTS	150000.000	K.G	26578100.00	562499.47 US\$	Qty
10	38121000	RUBBER CHEMICAL : ACCELERATOR	40000.000	K.G	6898500.00	146000.00 US\$	Qty
11	28420029	RUBBER CHEMICAL : RETARDERS	10000.000	K.G	1984500.00	42000.00 US\$	Qty
12	28170001	ZINC OXIDE	100000.000	K.G	9922500.00	210000.00 US\$	Qty
13	38231100	MISCELLANEOUS CHEMICALS : STEARIC ACID	100000.000	K.G	4488800.00	95001.06 US\$	Qty
14	27129000	MISCELLANEOUS CHEMICALS : MICROCRYSTALLINE WAX	100000.000	K.G	9450000.00	200000.00 US\$	Qty

15	34031100	MISCELLANEOUS CHEMICALS : MOULD RELEASE AGENT	35000.000	K.G	4961300.00	105001.06 US\$	Qty
16	38249025	MISCELLANEOUS CHEMICALS : FILLER (PRECIPITATED SILICA)	10000.000	K.G	425300.00	9001.06 US\$	Qty
17	38122090	MISCELLANEOUS CHEMICALS : PLASTICISERS	495000.000	K.G	43503100.00	920700.53 US\$	Qty
18	25030000	INSOLUBLE SULPHUR	50000.000	K.G	5197500.00	110000.00 US\$	Qty
				Total	1,471,658,200.00	31,146,205.30	

Decision: With DIPP letter dated 12.01.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Pneumatic radial tyres reinforced with nylon/polyester tyre cord warp sheet other than bus and truck tyres (off high way radial tyres for tractor and implement)	100 kg	1. Natural Rubber	25.00 kg
		2. Synthetic Rubber	
		(a) PBR	3.00 kg
		(b) SBR-1502	5.00 kg
		(c) SBR-1712/1723/1783	20.00 kg
		3. Carbon Black	29.00 kg
		4. Nylon Tyre Cord fabric (dipped)	6.90 kg
		5. Polyester Tyre Cord Fabric (dipped)	6.90 kg
		6. Bead wire	2.10 kg
		7. Rubber chemicals	
		(a) Antioxidant	1.15 kg
		(b) Accelerator	0.40 kg
		(c) Retarder	0.10 kg
		8. Zinc Oxide	1.00 kg
		9. Misc. Chemicals	
		(a) Stearic Acid	1.00 kg
		(b) Microcrystalline Wax	1.00 kg
		(c) Mould Release Agent	0.35 kg
		(d) Plasticisers	4.95 kg

	10. Precipitated Silica	0.10 kg
	11. Insoluble sulphur	0.50 kg
Note: However, there will be a value cap of 7% on rubber chemicals at Sl. No. 7 and value cap of 5% on Misc. chemicals at Sl. No. 9.		

12	Case No.:1/31/87-ALC1/2010	Party Name:SAKATA INX (INDIA) LTD.	Meet No/Date:41/87-ALC1/2010 12.01.2011	Status: Deferred
	HQ File :01/87/050/00280/AM11/	RLA File :05/24/040/00103/AM11/	Lic.No/Date:0510275381 21.10.2010	Defer Date:02.02.2011
	Decision: Copy of application forwarded to D/o C&PC on 20.12.2010. Comments awaited.			

Case No.:6/38/87-ALC1/2010	Party Name:EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:41/87-ALC1/2010 12.01.2011	Status: Approved				
HQ File :01/87/050/00349/AM11/	RLA File :03/94/040/00765/AM11/	Lic.No/Date:0310603519 30.11.2010	Defer Date:				
Application: Request is for adhoc norms for following:							
Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)	
1	39072090	62/0- BLENDED POLYOL "ECOPUF B 1410 R"	16000.000	K.G	1692000.00	37600.00 US\$	
				Total	1,692,000.00	37,600.00	
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	29173500	PTHALIC ANHYDRIDE	785.600	K.G	48707.00	974.00 US\$	Value & Qty

13

2	29094100	DIETHYLENE GLYCOL	1110.400	K.G	73286.00	1466.00 US\$	Value & Qty
3	29102000	PROPYLENE OXIDE	7075.200	K.G	650918.00	13018.00 US\$	Value & Qty
4	29213090	PENTAMETHYLDIETHYLENETRIAMINE	35.200	K.G	11264.00	225.00 US\$	Value & Qty
5	29213090	DIMETHYLCYCLOHEXYLAMINE	105.600	K.G	15206.00	304.00 US\$	Value & Qty
6	34021110	SILICON SURFACTANT	235.200	K.G	70560.00	1411.00 US\$	Value & Qty
7	38159000	CATALYST (TOYOCAT F-40)	20.800	K.G	12272.00	245.00 US\$	Value & Qty
8	38159000	CATALYST (TMR -2)	46.400	K.G	24035.00	481.00 US\$	Value & Qty
				Total	906,248.00	18,124.00	

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 31/87-ALC1/2010 dated 03.11.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Blended Polyol Ecopuf B 1410 R	1 kg	1. Phthalic Anhydride	0.0491 kg
		2. Diethylene Glycol	0.0694 kg
		3. Propylene Oxide	0.4422 kg
		4. Pentamethyldiethylenetriamine	0.0022 kg
		5. Dimethylcyclohexylamine	0.0066 kg
		6. Silicon Surfactant	0.0147 kg
		7. Catalyst (Amine Based Trimerization Catalyst)	0.0013 kg
		8. Catalyst (Amine Based Trimerization Catalyst-Dabco TMR 2)	0.0029 kg

14	Case No.:13/38/87-ALC1/2010	Party Name:FARCOM CABLE SYSTEMS PRIVATE LIMITED,	Meet No/Date:41/87-ALC1/2010 12.01.2011	Status: Deferred
	HQ File :01/87/050/00356/AM11/	RLA File :07/24/040/00333/AM11/	Lic.No/Date:0710075783 01.12.2010	Defer Date:02.02.2011
	Decision: Copy of application forwarded to D/o C&PC on 16.12.2010. Comments awaited.			

15	Case No.:3/41/87-ALC1/2010	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:41/87-ALC1/2010 12.01.2011	Status: Deferred
	HQ File :01/87/050/00381/AM11/	RLA File :17/24/040/00123/AM08/	Lic.No/Date:1710003644 23.12.2010	Defer Date:02.02.2011
	Decision: Copy of application may be obtained from RLA. A D.O. letter may be sent from DDG(IS) to concerned RLA with a copy to firm for sending the application expeditiously.			

16	Case No.:1/41/87-ALC1/2010	Party Name:BLUEBELL POLYMERS PRIVATE LTD.	Meet No/Date:41/87-ALC1/2010 12.01.2011	Status: Deferred
	HQ File :01/87/050/00379/AM11/	RLA File :08/24/040/00281/AM11/	Lic.No/Date:0810094955 27.12.2010	Defer Date:02.02.2011
	Decision: Copy of application may be obtained from RLA. A D.O. letter may be sent from DDG(IS) to concerned RLA with a copy to firm for sending the application expeditiously.			

17	Case No.:2/41/87-ALC1/2010	Party Name:KM PET INDUSTRIES	Meet No/Date:41/87-ALC1/2010 12.01.2011	Status: Deferred
	HQ File :01/87/050/00380/AM11/	RLA File :04/24/040/00250/AM11/	Lic.No/Date:0410120146 27.12.2010	Defer Date:02.02.2011
	Decision: Copy of application may be obtained from RLA. A D.O. letter may be sent from DDG(IS) to concerned RLA with a copy to firm for sending the application expeditiously.			

18	Case No.:5/41/87-ALC1/2010	Party Name:FENNER CONVEYOR BELTING PVT. LTD.	Meet No/Date:41/87-ALC1/2010 12.01.2011	Status: Deferred
	HQ File :01/87/050/00383/AM11/	RLA File :35/24/040/00025/AM11/	Lic.No/Date:3510032332 27.12.2010	Defer Date:02.02.2011
	Decision: Copy of application may be obtained from RLA. A D.O. letter may be sent from DDG(IS) to concerned RLA with a copy to firm for sending the application expeditiously.			

	Case No.:4/41/87-ALC1/2010	Party Name:SPECIALTY POLYFILMS	Meet No/Date:41/87-ALC1/2010	Status:
--	-----------------------------------	--------------------------------	------------------------------	----------------

19		(INDIA) PVT. LTD.	12.01.2011	Deferred
	HQ File :01/87/050/00382/AM11/	RLA File :03/95/040/00249/AM11/	Lic.No/Date:0310608253 28.12.2010	Defer Date:02.02.2011
	Decision: Copy of application may be obtained from RLA. A D.O. letter may be sent from DDG(IS) to concerned RLA with a copy to firm for sending the application expeditiously.			

20	Case No.:6/41/87-ALC1/2010	Party Name:SINGH PLASTICISERS & RESINS (I) PVT.LTD.	Meet No/Date:41/87-ALC1/2010 12.01.2011	Status: Deferred
	HQ File :01/87/050/00384/AM11/	RLA File :05/24/040/00325/AM11/	Lic.No/Date:0510280646 29.12.2010	Defer Date:02.02.2011
	Decision: Copy of application may be obtained from RLA. A D.O. letter may be sent from DDG(IS) to concerned RLA with a copy to firm for sending the application expeditiously.			

21	Case No.:11/41/87-ALC1/2010	Party Name:AMIA NTIT FIBERGLASS INDUSTRIES INDIA PVT.LTD.,	Meet No/Date:41/87-ALC1/2010 12.01.2011	Status: Deferred
	HQ File :01/87/050/00389/AM11/	RLA File :17/24/040/00030/AM11/	Lic.No/Date:1710003663 30.12.2010	Defer Date:02.02.2011
	Decision: Copy of application may be obtained from RLA. A D.O. letter may be sent from DDG(IS) to concerned RLA with a copy to firm for sending the application expeditiously.			

22	Case No.:7/41/87-ALC1/2010	Party Name:SUNDARAM INDUSTRIES LIMITED	Meet No/Date:41/87-ALC1/2010 12.01.2011	Status: Deferred
	HQ File :01/87/050/00385/AM11/	RLA File :04/24/040/00271/AM11/	Lic.No/Date:0410120257 31.12.2010	Defer Date:02.02.2011
	Decision: Copy of application may be obtained from RLA. A D.O. letter may be sent from DDG(IS) to concerned RLA with a copy to firm for sending the application expeditiously.			

	Case No.:8/41/87-ALC1/2010	Party Name:DAMAN RUBBER PRODUCTS	Meet No/Date:41/87-ALC1/2010 12.01.2011	Status: Approved
--	-----------------------------------	----------------------------------	--	-------------------------

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39235090	63/0- Article made of Polypropylene with accessories and silicone rubber nipples (polypropylene bottles, screw cap, hood and hanger) net wt of bottles with accessories 10522 kgs	200000.000	Number	3289050.00	73090.00 US\$
				Total	3,289,050.00	73,090.00

23

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39235090	Polypropylene Granules	11048.100	K.G	795465.00	17677.00 US\$	Value & Qty
2	39100090	Silicone Rubber Nipples	200000.000	Number	990000.00	22000.00 US\$	Value & Qty
				Total	1,785,465.00	39,677.00	

Decision: With D/o C&PC OM No. 46011/82/2010-PC.II dated 12.01.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Articles made of Polypropylene with Accessories (Bottles, Screw Cap, hood & hanger) and Silicone Rubber Nipples	1 No.	1. Polypropylene Granules	1.05 kg/kg content in the export product
		2. Relevant Silicone Rubber Nipples	Net to Net

24			12.01.2011	Deferred
	HQ File :01/87/050/00387/AM11/	RLA File :31/24/040/00214/AM11/	Lic.No/Date:3110046235 31.12.2010	Defer Date:02.02.2011
Decision: Copy of application may be obtained from RLA. A D.O. letter may be sent from DDG(IS) to concerned RLA with a copy to firm for sending the application expeditiously.				

25

Case No.:10/41/87-ALC1/2010		Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD		Meet No/Date:41/87-ALC1/2010 12.01.2011		Status: Approved	
HQ File :01/87/050/00388/AM11/		RLA File :31/24/040/00212/AM11/		Lic.No/Date:3110046240 31.12.2010		Defer Date:	
Application: Request is for adhoc norms for following:							
Sl.No.	ITCHS Code	EXPORT ITEM		Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39081010	63/0- AKULON K222 KGMV14 H GREY 25% GLASS FIBER MINERAL REINFORCED FLAME RETARDANT PA 6 (NYLON 6) COMPOUND IN GREY COLOUR		25000.000	K.G	3450000.00	76243.09 US\$
					Total	3,450,000.00	76,243.09
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39081090	NYLON 6 CHIPS/GRANULES	14677.500	K.G	1977910.55	42858.30 US\$	Value & Qty
2	70191100	GLASS FIBER (CHOPPED STRANDS)	1287.500	K.G	66548.30	1442.00 US\$	Value & Qty
3	32064990	BLACK MASTERBATCH PE 48/93	257.500	K.G	41592.69	901.25 US\$	Value & Qty
4	39092090	MELAMINE CYNAURATE	3862.500	K.G	335118.23	7261.50 US\$	Value & Qty
5	29159090	CALCIUM STEARATE	515.000	K.G	36126.22	782.80 US\$	Value & Qty
6	29159090	MICA	5150.000	K.G	54664.68	1184.50 US\$	Value & Qty
				Total	2,511,960.67	54,430.35	

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 2/87-ALC1/2010 dated 14.04.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Glass fibre/Mineral Reinforced Flame Retardant Nylon-6 Compound (Akulon- K222 KGMV 14H)	1 kg	1. Nylon-6 Chips/Granules	0.5871 kg
		2. Glass Fibre	0.0515 kg
		3. Relevant Colourants / masterbatch	0.0103 kg
		4. Melamine Cynaurate (Flame Retardant)	0.1545 kg
		5. Calcium Stearate	0.0206 kg
		6. Mica Mineral	0.2060 kg

26	Case No.:12/41/87-ALC1/2010	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:41/87-ALC1/2010 12.01.2011	Status: Deferred
	HQ File :01/87/050/00390/AM11/	RLA File :17/24/040/00050/AM09/	Lic.No/Date:1710003675 31.12.2010	Defer Date:02.02.2011
	Decision: Copy of application may be obtained from RLA. A D.O. letter may be sent from DDG(IS) to concerned RLA with a copy to firm for sending the application expeditiously.			

Meeting ended with thanks to Chair and all participants.
